

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 105**

**New IA/2164/ND/2024 IN IB/664/ND/2021**

**IN THE MATTER OF:**

Nipun Jain	...	Applicant
Versus		
Goel Jewellery & Mart Private Limited	...	Respondent

**Under Section 9 of the Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 03.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/2164/ND/2024**

This is an application to take on record the Fourth Progress report on behalf of Liquidator for Goel Jewellery & Mart Private Limited under Regulation 5(1) (c) & 15(1) (b) of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 for the quarter ended on 31.03.2024. The same is taken on record subject to all just exceptions. Place it with the main file for further reference. IA stands disposed of.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**